

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 19.07.2024 After Court Hall-I Hearing**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP (CAA) No.12/230/2024</b>
<b>NAME OF THE COMPANY</b>	<b>Soubhagya Confectionery Pvt Ltd (Transferor Co.) and Lotus Chocolate Company Ltd (Transferee Co.)</b>
<b>NAME OF THE PETITIONER(S)</b>	
<b>NAME OF THE RESPONDENT(S)</b>	
<b>UNDER SECTION</b>	<b>230 of Companies Act</b>

**ORDER**

**Present:** Ld. Counsel Mr. VB Raju for the Petitioner.

Mr. Harsha Vardhan Reddy, Assistant Director, Office of RD.  
None for OL.

None for OL. However, OL report is taken on record. Assistant RD appears through VC and request for one weeks' time for filing of final report. **Matter is adjourned to 02.08.2024**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**